

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 122
(IB)-1627(PB)/2019

IN THE MATTER OF:

LIC Housing Finance Ltd
Vs
Victory Infratech Pvt Ltd.

... Applicant / Petitioner
... Respondent

Under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 15.12.2020.

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT


SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

ORDER

List all pending applications for hearing on **03.02.2021**.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)